

OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE,
CENTRAL DISTRICT, DELHI.

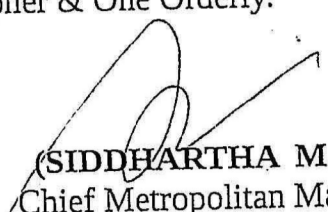
ORDER

Sub: Duty Roster of Evening Court for the month of September-2023

Pursuant to the letter No. 35/DHC/Gaz./1/Eve. Court/09 dated 19-01-2009, No. 11750/Gaz/VI.E2 (a)590/2009 dated 25-03-2009 and No. 3953-63/DHC/DJS/G-7/2014 dated 16-08-2014 of the Hon'ble High Court of Delhi, New Delhi and as approved by Ld. Principal District & Sessions Judge (HQ), Delhi, it is hereby ordered that the following Ld. Judicial Officers, Central District & West District, shall hold Evening Courts from 05:00 PM to 07:00 PM for the month of September -2023.

Evening Court No.	Name of Ld. Metropolitan Magistrate
1	Ms. Shipra Dhankar , Ld. MM Central District
2	Sh. Mayank Aggarwal, Ld. MM Central District
3	Ms. Bhujali, Ld. MM Central District
4	Ms. Neha Goel, Ld. MM Central District
5	Sh. Devanshu Sajlan, Ld. MM West District
6	Ms. Shivli Talwar, Ld. MM West District

Note: Every Presiding Officer of Evening Court will be assisted by his/her own Court staff consisting of Reader, One Stenographer & One Orderly.


(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.

No. 8329-8381 /CMM/Central/2023

Dated: 26/08/23

01. The Ld. Registrar General, Hon'ble High Court of Delhi, New Delhi. (Through Ld. Principal District & Sessions Judge (HQs), Delhi).
02. The Ld. Principal District & Sessions Judge (HQs), Delhi.
03. The Officer In-Charge, Pool Car, THC, Delhi.
04. The Commissioner of Police, Delhi
05. The Ld. CMMs, All Districts, Delhi/New Delhi *west, THC*
06. The Officer concerned with the request to send the name of staff/ court staff alongwith details of days that they have attended /hold the Evening Court in the month of **September-2023** as per proforma, through their respective Court/ office directly to the office of concerned Ld. Principal District & Sessions Judge so that payment of special allowances is not delayed.
07. The Ld. Secretary, DLSAs, Central and West District, Delhi.
08. The Administrative Civil Judge, Central District, Delhi.
09. The DCP (Central, North) Delhi, (Through the office of the Commissioner of Police, Delhi).
10. The Director, Prosecution, Delhi.
11. The Sr. Accounts officer, Central and West District (through concerned).
12. The AO(J)/Branch Incharge, Administrative Branch, Computer Branch, General Branch, Care Taking Branch, Pool Car, Tis Hazari Courts, Delhi.
13. The Officer Incharge Computer Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Court, Delhi.
14. Officer Incharge, Care Taking Branch, with the request to depute sufficient staff for the smooth functioning of the Evening Court, THC, Delhi.
15. AO (J) Judicial Branch (Central & West) District, THC, Delhi.
16. AO(J)/Branch Incharge, CMM Office, West District, THC, Delhi.
17. The Secretary Bar Association, THC, Delhi.
18. The PRO/APRO, THC, PHC, KKD, Rohini, Dwarka & Saket Courts, Delhi.
19. AO(J) / Incharge, Evening Court Cell, THC, Delhi.
20. Audit and Fine Section, Account Branch, Central & West District, Delhi.
21. Cashier, Cash Branch, Central & West District, THC, Delhi.
22. For uploading on LAYERS.
23. For uploading on Centralized Web-site though LAYER.
24. PS to Ld. Principal District & Sessions Judge (HQ), THC, Delhi.
25. Reader to CMM, Central & West District, THC, Delhi.
26. Notice Board/Office file.

(SIDDHARTHA MALIK)
Chief Metropolitan Magistrate
Central District, THC, Delhi.